

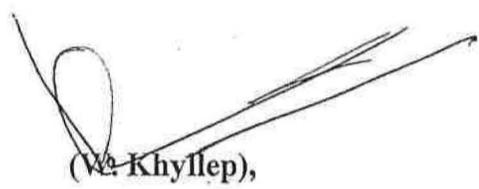
GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

NOTIFICATION

Dated Shillong, the 6th September, 2018.

No. LJ (A) 43/2018/9 - The Governor of Meghalaya is pleased to appoint the following Advocates as Additional Advocate Generals of Meghalaya, with immediate effect and until further order.

- 1. Shri N.D. Chullai
- 2. Shri B. Bhattacharjee

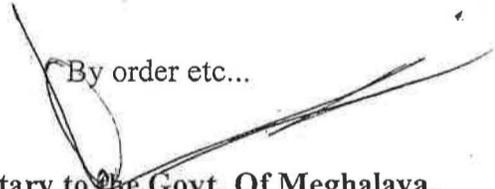


(W. Khyllap),
Secretary to the Govt. Of Meghalaya,
Law Department.

Memo No. LR (A) 43/2018/9-A,
Copy forwarded to:-

Dated Shillong, the 6th September, 2018.

- 1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001
- 2. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong- 793001.
- 3. The Sr. Govt. Advocates, Meghalaya, High Court of Meghalaya, Shillong.
- 4. The Accountant General, Meghalaya etc., Shillong. The above Additional Advocate Generals shall be entitled to fees as laid down in O.M. No. LR (B) 13/2002/Pt./155 dt. 17.10.2016.
- 5. The Registrar General, High Court of Meghalaya, Shillong- 793001.
- 6. The Additional Senior Govt. Advocates, High Court of Meghalaya, Shillong.
- 7. The Treasury Officer, Shillong North/ South Treasury.
- 8. The Secretary, High Court Bar Association, Shillong.
- 9. Law (B) Department, Shillong.



By order etc...
Secretary to the Govt. Of Meghalaya,
Law Department.